

**PROCEEDINGS OF THE HIGH COURT OF JUDICATURE AT HYDERABAD  
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

**SUB: TELANGANA STATE LEGAL SERVICES AUTHORITY, HYDERABAD –**  
Participation of Judicial Officers working in Twin Cities of Hyderabad, Secunderabad and District Headquarters of Rangareddy District in the inaugural meeting of Mediation and Arbitration Centre at 6<sup>th</sup> Floor, Conference Hall, Administrative Block, High Court premises, Hyderabad, on 21.11.2015 at 4.00 p.m. – **ORDERS – ISSUED.**

**REF:** Letter ROC.No. 4443/TLSA/2015, dated 17.11.2015 from the Member Secretary, Telangana State Legal Services Authority, Hyderabad.


**ORDER ROC.No.6763/2015-B.SPL., DATED: 19.11.2015**

**The High Court is pleased to pass the following Orders:**

All the Judicial Officers working in Twin Cities of Hyderabad, Secunderabad and District Headquarters of Rangareddy District are directed to participate in the inaugural meeting of Mediation and Arbitration Centre at 6<sup>th</sup> Floor, Conference Hall, Administrative Block, High Court premises, Hyderabad, on 21.11.2015 at 4.00 p.m.

The Chief Judge, City Civil Court, Hyderabad, the Chief Judge, City Small Causes Court, Hyderabad, the Metropolitan Sessions Judge, Hyderabad and the Pri. District and Sessions Judge, Rangareddy District are requested to direct all the Judicial Officers working in the respective units to participate in the said programme.

All the officers who are directed to attend the afore said programme are requested to be seated in the Conference Hall, Administrative Block by 4.00 p.m., without fail.

  
19.11.15  
**REGISTRAR (VIGILANCE)**

To

1. The Member Secretary, Telangana State Legal Services Authority, City Civil Court Complex, Hyderabad.
2. The Central Project Coordinator, High Court of Judicature at Hyderabad  
**(With a request to direct the concerned to place the proceedings in the High Court's Website under general information).**
3. The Chief Judge, City Civil Court, Hyderabad,
4. The Chief Judge, City Small Causes Court, Hyderabad.
5. The Metropolitan Sessions Judge, Hyderabad.
6. The Pri. District and Sessions Judge, Rangareddy District at L.B.Nagar.
7. The Chairman, Industrial Tribunal-I, Hyderabad.
8. The Presiding Officer, A.P. Wakf Tribunal, Hyderabad.
9. The Presiding Officer, Labour Court-I, Hyderabad.
10. The Pri. Special Judge for C.B.I Cases, Hyderabad.
11. The III Addl. Special Judge for C.B.I Cases, Hyderabad.

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